GOVERNMENT OF INDIA COMMUNICATIONS AND INFORMATION TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO:382 ANSWERED ON:22.07.2015 Digital India

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Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state?

(a) whether the Government has launched many products, applications and services like e-Basta, DigiLocker, National Scholarship Portal, etc. under Digital India Programme;

(b) if so, the objective of each of the products and its likely benefits, productwise;

(c) the funds required and allocated for the programme along with the manner in which the funds are being mobilized for the purpose; (d) the role likely to be played by State Governments and other stakeholders in implementation of the programme; and

(e) the measures taken/proposed to be taken by the Government for individual data protection and prevention of misuse of the data collected under various products?

Answer

ANSWER

MINISTER FOR COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

(a): Yes, Sir.

(b): To realize the vision of end to end electronic and online services in various domains, various software applications and platforms have been launched by the Hon'ble Prime Minister during the Digital India Week. The objectives of each of the products and its likely benefits product wise are as follows:

i. Digital Locker: Digital Locker is aimed at minimizing the usage of physical documents and enabling sharing of e-documents across agencies. It has following benefits:

• Print anytime from anywhere – All electronic documents will be in printable format enabling users to print anytime from anywhere. This will help users to access the documents in case of any disaster or loss of documents.

• Convenience – No more long queues or procedures to get the documents

• Free of cost – Digital Locker facility is provided to Indian Citizens free of cost which will enable its usage even by lower strata of society

 $\hat{a} \in \phi$ Shareable – Residents can easily share the documents with other agencies/departments without having to share photocopies, scan copies, document uploads etc. Sharing can easily be done even on featured phones via SMS and text based systems

• Verifiable – Documents and certificates issued by the Government can be verified online which will stop the usage of fake documents/certificates

• Secure - Only the owner has the right to see and share the documents as per his/her requirements and convenience

ii. National Scholarships Portal: The National Scholarships Portal aims to be a one stop solution for end to end scholarship process right from submission of student application, verification, sanction and disbursal to end beneficiary for the scholarships provided by the Government of India. It has following benefits:

• A single common application form

• Easy time bound verification

• Smoother, faster and transparent disbursement of scholarships to end beneficiary through Direct Benefit Transfer (DBT)

iii. e-Hospital – Online Registration System (ORS): The Online Registration System under the e- Hospital application aims to provide a unified platform for citizens for registration, appointment, payment of fees, diagnostic reports and availability of blood. It has following benefits:

• Saving of time and effort of citizens for availing healthcare services

• Providing Health services at the door step of citizens

• Providing Unique Health Identification (UHID) number for on-boarded hospitals using Aadhaar

• Facilitating hospitals for better patient management

iv. e-Sign framework: e-Sign framework aims to be an integrated service which facilitates issuing a Digital Signature Certificate and performs signing of requested document by authenticating the Aadhaar holder. It has following benefits:

 $\hat{a} \in \phi$ Easy and secure way to digitally sign the information anytime and from anywhere

• Facilitates legally valid signatures

• Flexible and easy to implement

• Ensures privacy

• Secure online service

v. Digitize India platform: This platform aims at digitization of the Government's files and documents which are shareable and useful to the common citizens through an innovative "Crowd Sourcing" method where each citizen can participate in digitization. It has following benefits:

• Citizen can earn for every digitized character

 $\hat{a} \in \phi$ Citizen can digitize data and earn even when he/she is on movement as the digitization can be done through mobile app.

vi. Digital India Portal and Mobile App: Digital India Portal aims to be a dedicated portal for Digital India programme which connects all stakeholders and citizens. The portal provides information in detail about Digital India programme. It has following benefits: $\hat{a} \in \phi$ It provides updated details on the vision, areas of operation, programme management structure, approach and methodology for implementation and progress of various projects of Digital India programme

• It has media gallery, discussion forum, guiz, social media and other information

• A unique system available on the portal is Digital India Monitoring System, which facilitates all nodal departments at the level of the Centre as well as all States/UTs to share the progress status of Digital India projects pertaining to their domain and geography.

Digital India Mobile App, a mobile-based application aims to provide easy access to information on Digital India Programme through smart phones and other mobile devices. It has following benefits:

• The details of Digital India programme, latest status, discussion forums, message platform etc. can be accessed easily through this Mobile App.

• Any latest update on Digital India portal will be known to registered users through pop-ups

• The Mobile App has been made available on Android, iOS and Windows versions

vii. Aadhaar – Mobile Update App: For availing services based on Aadhaar One Time Password (OTP) authentication, it is required that the Aadhaar database is up-to-date with the Aadhaar holder's mobile number. To facilitate this, DeitY has developed an application (web and mobile) based on specifications published by UIDAI. A resident can visit a Common Service Centre (CSC) to update his/her mobile number in the Aadhaar database. It has following benefits:

• It allows people to use the mobile phone as an instrument of digital identity. Thousands of biometric terminals used by various applications can be used for updating mobile numbers through biometric authentication.

• The Government applications can redirect users to this "Aadhaar-Mobile Update Application" to update their mobile numbers in Aadhaar database, if their Aadhaar OTP based authentication could not have been done because of absence of updated mobile numbers.

viii. MyGov Mobile App: MyGov Mobile App is an innovative platform which aims to build a partnership between citizens and the Government with the help of technology for growth and development of India. Through this platform, the Government aims to encourage Citizen Participation towards Good Governance by seeking their ideas, suggestions and grass roots level contribution. It has following benefits:

 $\hat{a} \notin \hat{c}$ Citizens can participate in this unique initiative of nation building. For the first time, citizens will come together to share their expert thoughts, ideas and suggestions with the Government in areas related to various policies, programs, schemes etc.

• MyGov will empower citizens to work hand in hand with the Government.

• Through this app, citizens can register on MyGov.in to participate in this initiative.

 $\hat{a} \notin \hat{c}$ The platform consists of various Focus Groups where citizens can undertake tasks (both online and on ground) as well as share their insights through various discussions related to the particular Group. Citizens can join discussions within Groups to share or express their views, ideas and thoughts with the help of pictures, videos and documents etc. on policies as well as on matters of national interest and collaborate on key areas of development and governance. Citizens can volunteer for a task within a Group in the "Do" section as per their skills and interest areas. Successful completion of tasks will enable citizens to earn credit points and a chance to share their ideas with the Hon"ble Prime Minister of India.

ix. Swachh Bharat Mobile App: Swachh Bharat (SB) Mobile app aims to encourage more and more citizens to join the Swachh Bharat (Clean India) campaign. It has following benefits:

• It will resolve the issues and challenges faced by citizens and government organisations while taking Swachhata (cleanliness) pledge and uploading of responses (images or videos) in Swachh Bharat campaign on MyGov.

• It will take the initiative to the far flung nooks and corners of the country. With wide-spread participation that it will bring along, the mobile app will add to the Clean India campaign's success and effectiveness.

(c): The fund requirement, allocation and mobilization are specific to each component of Digital India programme. The components of are being implemented by concerned Line Ministries/Departments and State Governments as needed.

(d): Various Central Ministries/Departments and State Governments are involved in implementation of the Digital India programme. The following roles are being played by various stakeholders:

i. A programme management structure of Digital India has been established to monitor the implementation of the Digital India Programme. The key components of the management structure would consist of Cabinet Committee on Economic Affairs (CCEA) for according approval of the projects as per the financial provisions, a Monitoring Committee on Digital India headed by the Hon'ble Prime Minister, Digital India Advisory Group chaired by the Minister of Communications and IT, an Apex Committee chaired by the Cabinet Secretary and the Expenditure Finance Committee (EFC) / Committee on Non Plan Expenditure (CNE).

ii. The Apex Committee on Digital India, constituted with Cabinet Secretary as its Chairman and Secretary, DeitY as its Member Convener, would be overseeing the programme and providing policy and strategic directions for its implementation and resolving inter-ministerial issues.

iii. Line Ministries/Departments would be responsible for the implementation of the assigned Mission Mode Projects (MMPs)/components.

iv. The State Governments would be responsible for implementing State Sector MMPs/e-Governance initiatives, under overall

guidance of respective Line Ministries in cases where Central Assistance is also required. An Apex Committee on Digital India would be constituted at the State level under the leadership of the Chief Secretary to guide, monitor and spearhead the Digital India programme at State/UT level. They would also analyse State specific requirements and recommend project proposals for inclusions/ deletions from the listed MMPs / e-Governance initiatives.

v. DeitY would be the facilitator and catalyst for the implementation of Digital India by various Ministries and State Governments and would also provide technical assistance to them either directly or in collaboration with external professional Consultants. It would serve as a secretariat to the Apex Committee and assist it in managing the programme. In addition, it would implement pilot/ infrastructure/ technical/special projects and support components.

vi. DAR&PG would continue its responsibility towards Generic Process Re-engineering and Change Management, which are desired to be realised across all government departments. For various Mission Mode Projects / e-Governance initiatives, concerned Line Ministries/ Implementing Agencies would be primarily responsible for carrying out the required Process Re-engineering and Change Management. DAR&PG/ DeitY would also be promoting initiatives for Human Resource Development and Training and Awareness building.

vii. Ministry of Finance would allocate funds for implementing Digital India and lay down appropriate procedures in this regard.

(e): All suitable measures have been taken by the Government for individual data protection and prevention of misuse of the data collected under various products/applications. The products/applications have been designed with appropriate security and authentication. These products/applications are hosted at secured Data Centres after due security and audit certifications.
